

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 214
(IB)-731(ND)2019

IN THE MATTER OF:

M/s. Concept Incorporation

...

Applicant/Petitioner

Versus

M/s. DCP India Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 19.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

None

ORDER

None appeared for the parties. List the matter on 17th March, 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)